

(c) the details of the protest lodged with Pakistan and the steps taken to check such recurrences ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) and (b). According to information received from the Government of Tripura, on the 22nd October, 1971 at about 8.45 p.m. the wooden bridge near Mohanpur on Agartala-Simba Road was damaged as a result of explosion. The damage is estimated at Rs. 10,000/-. No arrests have been made so far in connection with the incident.

(c) No protest has been lodged with Government of Pakistan. Appropriate precautionary measures, have been taken to safeguard the security of our vulnerable points and vital installations.

**Pakistani Agents in Camps for Bangla Deah Refugees**

1424. **SHRI M. M. JOSEPH :**  
**SHRI HUKAM CHAND KACH-**  
**WAI :**  
**SHRI N. E. HORO :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Pakistani agents have entered in the camps set up for the Bangla Deah refugees ; and

(b) if so, the steps taken by Government in this regard ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) No such arrest has been made in Bihar, Madhya Pradesh and Uttar Pradesh. The Government of Assam have intimated that 8 persons, including 2 from Meghalaya suspected to be Pak. agents entered camps set up for the refugees. They have been arrested and cases under Section 3 Official Secrets Acts/ 8 (B) of the Assam Maintenance of Public Order Act have been taken up against them. Information in respect of West Bengal and Tripura is awaited and will be laid on the Table of the House.

(b) The utmost vigilance is being maintained by all concerned agencies. Systematic arrangements exist for the registration, screening and interrogation of refugees.

**Decline in Percentage of Working Population**

1426. **SHRI S. P. BHATTACHARYYA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the fact that according to the 1971 Census, the working population of our country has come down to 34 per cent (1971) from 43 per cent (1961) of the total population ;

(b) if so, the causes for the decrease ; and

(c) the reaction of Government thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOSIN):** (a) Yes, Sir.

(b) and (c). It may be because of difference in the concept and definition of "worker" adopted in the 1961 and 1971 Censuses, the two figures as such are not strictly comparable. Detailed tabulations of the census economic data have to be awaited in order to draw definite conclusions.

**Discovery of Bombs, Mines and other Material by Border Security Force**

1427. **SHRI H. M. PATEL :**  
**SHRI BIRENDER SINGH RAO :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Indian Border Security Force during the last few days have discovered bombs, mines and other materials for sabotaging in the country from the hide-outs of the Pakistani saboteurs on the eastern borders ; and

(b) if so, whether any action has been taken to check the activities of the Pakistani saboteurs in India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. In the past few weeks there have been a number of instances in which the Border Security Force unearthed anti-personnel mines and other explosives meant for sabotaging installations, from Pakistani saboteurs, who had sneaked into our territory adjoining East Bengal, at many places.

(b) The Border Security Forces and the State police forces have intensified the vigil all along the border areas which are being intensively patrolled; besides, the people in these areas have also been actively assisting our security forces in rounding up these gangs.

#### Illegal Movement of Explosives detected in West Bengal

1428. SHRI JYOTIRMOY BOSU : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number and quantity of illegal movement explosives detected in West Bengal since 1968 ;

(b) the authorities who have detected them ;

(c) the steps taken by Government in this regard ; and

(d) the names of firms which have drawn enhanced quota of explosives ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

मितव्ययता के उपाय के रूप में मंत्रियों के बेलन में कटौती

1429. श्री आर० बी० बड़े :  
श्री कूलचन्द वर्मा :

क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के सभी मंत्रियों

ने मितव्ययता के उपाय के रूप में अपने बेलनों में कटौती किया जाना स्वीकार किया है ; और

(ख) यदि हा, तो एक मास में इस मितव्ययता कटौती की कुल राशि कितनी होगी ?

गृह मंत्रालय में उप-मन्त्री (श्री एफ० एच० मोहसिन) : (क) जी हां, श्रीमान् ।

(ख) मंत्रिमंडल के सदस्यों तथा राज्य-मंत्रियों ने स्वेच्छा से अपने बेलनों में 10 प्रतिशत की कटौती तथा उप-मंत्रियों ने अपने बेलनों में 5 प्रतिशत की कटौती स्वीकार की है। मंत्रि-परिषद की वर्तमान संख्या के आधार पर कटौतियों की कुल राशि 9,812.50 रु० प्रति मास होती है।

#### Setting up of Industrial Reorganisation Commission

1430. SHRI P. M. MEHTA :  
SHRI P. GANGADEB :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government propose to set up an Industrial Reorganisation Commission to disperse the holding of large industrial Houses ; and

(b) if so, how far the Commission will help the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) No such proposal is under consideration in this Ministry.

(b) Does not arise.

#### Lock-out in Indian Tobacco Company

1431. SHRI MUHAMMED SHERIFF : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the management of the Indian